

**Statement-II***Details of Un-Allotted Shops/Units in CSC at Madipur/Paschimpuri*

Unit No.	Reserve Price	Remarks
SCHEME-I		
4.	Rs. 21,900	The Unit was put to auction number of times for disposal but no response from public.
6.	Rs. 16,200	— do —
8.	Rs. 62,600	— do —
9.	Rs. 17,200	— do —
10.	Rs. 30,300	— do —
11.	Rs. 21,900	— do —
SCHEME-II		
7.	RS. 30,300	— do —
8.	Rs. 30,300	— do —
9.	Rs. 25,000	— do —
10.	Rs. 62,600	— do —
15.	Rs. 24,100	— do —

**Procurement of Levy Rice by FCI**

3141. DR. T. SUBBARAMI REDDY: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Food Corporation of India has scaled down procurement of levy rice in East Godavari District due to lack of space;

(b) if so, the details thereof;

(c) whether this decision has forced the rice millers to supply levy rice to them for slowing down their purchase of paddy from farmers; and

(d) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) to (d) No, Sir. The procurement in East Godavari Distt. during the current Kharif Marketing Season 1998-99 is 5,20,226 MTs as on 2.3.99 as against 4,35,001 MTs procured during the corresponding period of last season.

Required Storage Space is being created in East Godavari District of Andhra Pradesh by despatch of Boiled Rice to Kerala and Tamil Nadu; by despatch of Raw rice to other Consuming Centres of Andhra Pradesh and by hiring space from Central State Warehousing Corporations and from Private Parties. Therefore, storage space is not a constraint.

#### ISI Activities

3142. SHRI MULLAPPALLY RAMACHANDRAN:  
SHRI ADITYANATH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various anti-national activities of Pakistani Intelligence Agency, I.S.I. functioning in the country;

(b) if so, the details thereof; and

(c) the steps taken by the Government to check/curb such activities in the country?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) The militancy in J&K is aided and abetted by ISI. The terrorist activities in Punjab have since been curbed but there is enough evidence to indicate that Punjab terrorists were given sanctuaries, training and arms by Pak ISI/intelligence agencies. The investigation of various sabotage incidents in various parts of the country viz. Mumbai blasts in 1993, Lajpat Nagar, New Delhi bomb blast in 1996, series of explosions in Delhi, Haryana and UP in 1996/97 also indicated the involvement of Pak ISI in its attempts to destabilise our country.

(c) The Government has adopted a well coordinated and multi-pronged approach for tackling the situation which *inter-alia* includes strengthening the border management, neutralising plans of militants by pro-active steps against them in the hinter land as also setting up of outposts of security forces, sharing of intelligence, gearing up the intelligence machinery and modernisation and upgradation of police and security forces.

[Translation]

#### Water Supply in Aram Bagh

3143. SHRI BHIM DAHAL: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the water pressure in type I/II quarters in Aram Bagh Government colony is very low;

(b) if so, the reasons therefor; and

(c) the action being taken or proposed to be taken by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) Complaints of low water pressure have been received from the residents of Block No. 87 to 97 (88 Type I Quarters). Some residents have installed boosters in the water supply distribution lines which has resulted in low water pressure. They have been asked to remove such boosters.

[English]

#### Dowry System

3144. SHRI AMAN KUMAR NAGRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Meet on women's empowerment opens" appeared in The 'Hindu' dated March 2, 1999;

(b) if so, the Central Social Welfare Board is including "Dowry" system by way of advocating to give computer as dowry;

(c) if so, whether it is not against the Anti Dowry policy of the Government;

(d) if so, the reasons therefor;

(e) whether computer as dowry is the main policy for women's Empowerment;

(f) if so, the reasons for such campaign; and

(g) the remedial steps taken by the Government in this regard?